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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/2017

PETITION NUMBER : CP/18/2017

NAME OF THE PETITIONER(S) : U. MAYILVARTHINI

NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PRASAD G

R3 R4

9841210484

Vargan MD

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Naveen Kumar Murthi
(U. Mayilvarthini)

for Petitioner

M. Naveen


Adith Narayan

for R1

Adith

ORDER

Counsel for petitioner present. Counsel for R1 present and filed vakalat. Counsel for R2 and Counsel for R3 & R4 are present. Time extended at request of respondents to file counter. Put up on 01.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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